GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 5381 (TO BE ANSWERED ON 28,03,2018)

CORRUPTION CHARGES

5381. SHRI DIBYENDU ADHIKARI: SHRI VIJAY KUMAR HANSDAK:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of cases that have been registered by the Government against top officials on the disproportionate assets and income during the last three years and the current year;
- (b) whether it is a fact that during the last three years, corruption cases against the senior ranking officials have increased;
- (c) if so, the action taken by the Government in this regard and the status of the cases, case-wise:
- (d) whether the Government has detected benami property possessed by the corrupt officers at present;
- (e) if so, the details thereof and the total value of benami property possessed by the corrupt officers that has been detected during the last three years; and
- (f) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): No such consolidated data is maintained by this Department for the number of cases pertaining to charges of disproportionate assets against top officials of the entire Government of India. However, as per available information, sanction for prosecution on the specific charge of disproportionate assets has been issued against 01 Indian Administrative Service officer in the last three years.

Prosecution Sanction under Prevention of Corruption Act, 1988 has been issued against 03 Indian Police Service officers in the last three years.

(b) & (c): As per information received from the Central Vigilance Commission, the number of complaints against officers including senior ranking officials received and disposed of by the Commission during the last three years is as follows:

Year	Complaints received	Complaints disposed of
2015	32149	30789
2016	51207	48764
2017	26052	22386

Additionally, the number of first/second stage advisories issued by the Commission during the last three years is as follows:

Year	Request for advice received	Requests disposed of
2015	6106	4604
2016	5482	3804
2017	4812	3425

(d) to (f): Data specific to detection and value of Benami Property possessed by corrupt officers is not maintained centrally by this Department.
